

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

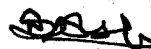
## **NOTIFICATION**

No. 714 /Confdl./2019  
II-1-4/2017

Bilaspur, dated 02/07/2019

It is hereby notified that pursuant to Notification No. K.13016/01/2019-US.II dated 25<sup>th</sup> June, 2019 of the Government of India, Ministry of Law and Justice, (Department of Justice), New Delhi, Hon'ble Shri Justice Sharad Kumar Gupta, Hon'ble Shri Justice Ram Prasanna Sharma and Hon'ble Shri Justice Arvind Singh Chandel have assumed charge of the office of the Additional Judge of High Court of Chhattisgarh in the afternoon of 26<sup>th</sup> June, 2019.

BY ORDER OF  
HON'BLE THE CHIEF JUSTICE

  
2.7.2019

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 715 /Confdl./2019  
II-1-4/2017

Bilaspur, dated 02/07/2019

### Copy forwarded to :

1. Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court, New Delhi.
2. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
6. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
7. Private Secretary to Hon'ble Shri Justice Puthichira Sam Koshy, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
8. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
9. The Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
10. The Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
11. The Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
12. The Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.

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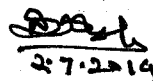
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13. The Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
14. The Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
15. The Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
16. The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
17. Principal Secretary to Hon'ble the Governor of Chhattisgarh, Raj Bhavan, Raipur.
18. Principal Secretary to Hon'ble the Chief Minister, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur.
19. Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
20. Secretary General, Supreme Court of India, New Delhi for information.
21. Joint Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, 26-Mansingh Road, New Delhi for information with reference to notification no. K.13016/01/2019-US.II dated 25<sup>th</sup> June, 2019.
22. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
23. Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
24. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
25. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
26. Registrar General, High Court of Allahabad, Allahabad.
27. Registrar General, High Court of Andhra Pradesh, Amrawati.
28. Registrar General, High Court of Telangana, Hyderabad.
29. Registrar General, High Court of Calcutta, Kolkata.
30. Registrar General, High Court of Delhi, Delhi.
31. Registrar General, High Court of Gauhati, Guwahati.
32. Registrar General, High Court of Gujarat, Sola.(Ahmedabad).
33. Registrar General, High Court of Himachal Pradesh, Shimla.
34. Registrar General, High Court of Jammu & Kashmir, Jammu.
35. Registrar General, High Court of Jharkhand, Ranchi.
36. Registrar General, High Court of Karnataka, Bangalore.
37. Registrar General, High Court of Kerala, Ernakulam.
38. Registrar General, High Court of Madhya Pradesh, Jabalpur.
39. Registrar General, High Court of Madras, Chennai.
40. Registrar General, High Court of Odisha, Cuttack.
41. Registrar General, High Court of Patna, Patna.
42. Registrar General, High Court of Punjab & Haryana, Chandigarh.
43. Registrar General, High Court of Rajasthan, Jodhpur.
44. Registrar General, High Court of Sikkim, Gangtok.
45. Registrar General, High Court of Uttrakhand, Nainital.
46. Registrar General, High Court of Bombay, Mumbai.
47. Registrar General, High Court of Manipur, Imphal.
48. Registrar General, High Court of Meghalaya, Shillong.
49. Registrar General, High Court of Tripura, Agartala.
50. Registrar, Central Administrative Tribunal, New Delhi.
51. Chairman, Bar Council of India, New Delhi.

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52. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
53. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
54. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Uttar Bastar (Kanker) for information.
55. Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
56. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
57. Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Criminal/ Central Filing/Supreme Court & Copying/ O/o R.G./ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
58. Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
59. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
60. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
61. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
62. Deputy Registrar (Accounts & Pay Bill/ Writ & Central Filing/ Confidential/ Vigilance and I. & E./ Works/Elimination Cell), High Court of Chhattisgarh, Bilaspur for information.
63. Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
64. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information & necessary action.
65. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
66. Registrar, C.G. State Consumer Disputes Redressal Commission, Behind New Bus stand (Old Bus Depot No.1) Pandri, Raipur
67. Registrar, Arbitration Tribunal, Shaheed Veer Narayan Singh Bhawan, Nagar Ghadi Chowk, Raipur for information.
68. President, Industrial Court, Raipur for information.
69. Treasury Officer, Bilaspur for information.
70. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this notification in the official web-site of this High Court.

  
27.2.14

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL